GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:2065 ANSWERED ON:08.03.2011 CBFC FEES Chavan Shri Harischandra Deoram

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Central Board of Film Certification (CBFC) levies fee for examination of every film and issuing of a certificate;

(b) if so, the details thereof and the year in which the rates were last fixed;

(c) whether the Government has been delaying the decision to revise the rates since 2009 causing loss of revenue to exchequer;

(d) if so, the reasons therefor; and

(e) the details of revenue loss by the Government due to the aforesaid delay?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN)

(a) & (b): Yes, Sir. Fees are levied for examination of every film in accordance with the rates prescribed under the Cinematograph (Certification) Rules, 1983, as amended from time to time. The rates were last revised in 2007. Details thereof are given in the Annexure.

(c) : No, Sir.

(d) & (e) : Does not arise in view of reply to part (c) above.